NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/425/ (IB)/2017

NAME OF THE PETITIONER(S)

: SANJAY GOEL

NAME OF THE RESPONDENT(S)

: EL FORGE LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(i) Sai Vihai Mantin

Coursel har Petitioner

ORDER

Counsel for Petitioner present. No representation on behalf of Respondent. However, Counsel for Petitioner submitted that the matter is likely to be settled for which he prays for time. Put up on 24.08.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

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(CH. MOHD SHARIER TARIO) MEMBER (JUDICIAL)